

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.1 of 2017 (SZ)

Applicant(s)

R.L.Srinivasan
31/36, Porkali Amman Street
Kaatukuppam, Ennore,
Chennai 600057

Vs Union of India, rep. by the Secretary,
Ministry of Environment, Forests &
Climate Change, Indira Paryavaran
Bhavan, Jor Bag Road, New Delhi
And others

Respondent(s)

Counsel appearing for applicant

M/s.Ritwick Dutta, Rahul
Choudhary, & G.Stanly Hebzon Singh

Counsel appearing for respondents

Mrs.Me. Saraswathy for R1
M/s.M.K.Subramanian, E.Manoharan
& P.Velmani for R4
Mrs.Yasmeen Ali for R2
Mr. Abdul Saleem for R3

Note of the Registry	Orders of the Tribunal
Item No.12	<p>Date: 9th August, 2017</p> <p>The learned counsel appearing for the respondents seeks time to file reply. Reply shall be filed within 3 weeks after serving advance copy to the learned counsel appearing for the applicant who shall be entitled to file rejoinder, if any, within two weeks thereafter.</p> <p>Post the application on 22.9.2017</p> <p>.....,JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>